



HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

F.No. : 75 /Hclsc-Misc/2021

Bilaspur, Dated 13/01/2021

Notice

Applications are invited to engage translators or to form panel of translators for getting the legal documents translated from vernacular language to English language for special leave petition related work as per the guidelines of National Legal Services Authority to work in the High Court Legal Services Committee. Translators shall be paid at the rate of Rs. 100/- (Hundred) per page (which is to be translated and includes translation of documents, typing and xerox copy etc.)

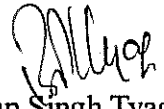
Following persons shall be eligible to apply for empanelment for translation work.

1. Lawyers practicing in High Court, or
2. Retired Judicial Officers and retired High Court Registry Employees, or
3. Law Students, who have passed five years integrated law course.

- Applications are to be submitted to the office of Secretary, High Court Legal Services Committee (High Court of Chhattisgarh, Bodri, Bilaspur).

- Applications are to be submitted along with one passport size photograph of applicant and required necessary educational and experience certificates, contact number, email-id and full postal address.

Last date of submission of application is 20-01-2021.


(Bhanu Pratap Singh Tyagi)
Secretary
High Court Legal Services Committee,
Bilaspur